NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

M/s. Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| | S. No. | NAME | DESIGNATION | SIGNATURE |
|---|----------------------|---|-----------------------------|------------|
| | counse alw i/b | l Mi Kienal Dwarkado Ms Tejal Patanhai Kangal Co. | Advocatio for Petitionus | 74101/2017 |
| 2 | J De | epak D. | Advocate for Respondents | 24/01/17 |

Order

TCP No.08/397-398/NCLT/MB/MAH/2014

At request of the Respondent Counsel seeking time for filing reply to the amended Company Petition, time for filing reply has been extended for two weeks hereof, rejoinder if any, in two weeks thereof.

List this matter for hearing on 7.3.2017.

Sd/-

B.S.V. PRAKASH/KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)